

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.09.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 707 of 2022	STG Softek Pvt. Ltd. Vs. Assets Care and Reconstruction Enterprises Ltd. & Anr.	Krish Kalra	Adhyudai Singh Hardeep Sachdeva Kamal Shankar-R1
2.	Comp. App. (AT) (Ins) No. 961 of 2022	Amanjyot Singh Gulati Vs. Navneet Kumar Jain Resolution Professional & Ors.	Rajesh Bohra	Amit Sharma Nameet Kr. Jain-R1
3.	Comp. App. (AT) (Ins) No. 1003 of 2022	C. Net Communication (India) Pvt. Ltd. Vs. Mukesh Kumar Jain Interim Resolution Professional for CMYK Printech Ltd. & Anr.	Aditya Nayyar	Swarlipi Deb Roy
4.	Comp. App. (AT) (Ins) No. 1023 of 2022	Mather Highlands Apartment Owners Association Vs. Mather Projects Pvt. Ltd. & Ors.	Sudhanshu Prakash	
5.	Comp. App. (AT) (Ins) No. 1028 of 2022	Mather Highlands Apartment Owners Association Vs. Mather Projects Pvt. Ltd. & Ors.	Sudhanshu Prakash	
6.	Comp. App. (AT) (Ins) No. 1113 of 2022	Deepan Goyal Vs. Vehtus Industries Ltd. & Anr.	Lucky Jain	Divyakant Lahoti Madhur Jhavar
7.	Contempt Case (AT) No. 22 of 2022 in Comp. App. (AT) (Ins) No. 536 of 2022	Shimnit India Pvt. Ltd. & Anr. Vs. Rajesh Vora	Aman Preet Singh Rahi	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 27 of 2022	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	Pallavi Pratap	Aakarshan Sahay Daman Singh
9.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
10.	Comp. App. (AT) (Ins) No. 82 of 2022	Mohanlal Ayyapan Pillai Founder and Manging Director Virgo Marine Shipyards Private Ltd. Vs. Virgo Marine Shipyards Private Ltd. Through its Interim Resolution Professional, Shivam Raju Palvesam & Ors.	Pooja Mahajan	Shivan Raju Palavesam-R1 Prabhat Shetty-R4
11.	Comp. App. (AT) (Ins) No. 416 of 2022	Shalini Sharma Ex-Director Explo Media Pvt. Ltd. Vs. T & D Hospitality India LLP	Anand Mishra	Bharat Arora
12.	Comp. App. (AT) (Ins) No. 424 of 2022	E-Homes Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr. With	Vipul Ganda	Sourav Roy
13.	Comp. App. (AT) (Ins) No. 434 of 2022	Dinesh Sood Resolution Professional (RP) of Neo Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority (Noida Authority) With	Dinesh Sood	Sourav Roy Kaushal Sharma Prabudh Singh
14.	Comp. App. (AT) (Ins) No. 458 of 2022	Asha Aggarwal & Ors. Vs. New Okhla Industrial Development Authority Main Administrative Building & Ors.	Rahul Malhotra	Piyush Singh Sourav Roy-R1 I.P.S. Oberoi-R2 Aditya Parolia Akshay Srivastava
15.	Comp. App. (AT) (Ins) No. 531 of 2022 & I.A. No. 1705 of 2022 (With Defects)	Kalpana Morakhia Suspended Director of Smaaash Entertainment Pvt. Ltd. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Jayashree S. Dasgupta	R. Sudhinder Ranjit Shetty Rahul Dev Aastha Trivedi-R1

16.	Comp. App. (AT) (Ins) No. 545 of 2022	Birla Financial Distribution Ltd. Vs. Jagdish Singh Nain	Sunil K. Jain	Abhishek Naik
17.	Comp. App. (AT) (Ins) No. 711 of 2022	Bank of Maharashtra Vs. Vijay Kumar Resolution Professional of SOHO Infrastructure Pvt. Ltd. & Ors.	Nishant Awana	Anju Jain-R1 Nishi Chaudhary- R2 & R3
18.	Comp. App. (AT) (Ins) No. 718 of 2022	Bankey Bihari Infrahomes Pvt. Ltd. Vs. Alok Kumar Kuchchal	Babita Jain	Manish Jain Alok Kumar Kuchchal
19.	Comp. App. (AT) (Ins) No. 741 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr. With	Pradhuman Gohil	Gautam Narayan-R1 Pankaj Jain-R2 Sourabh Kalia
20.	Comp. App. (AT) (Ins) No. 747 of 2022 & I.A. No. 2053 of 2022	IFGL Refractories Ltd. Vs. Gates India Pvt. Ltd. & Anr.	Pradhuman Gohil	Gautam Narayan-R1 Pankaj Jain Gaurav Shrawat-R2 Sourabh Kalia
21.	Comp. App. (AT) (Ins) No. 874 of 2022	Bank of Baroda Stressed Assets Management Branch Vs. Asahi Industries Ltd. & Ors.	Ravi Raghunathan	Abhishek Anand Bindu Bhatia-R2 Abhijeet Sinha Milan Singh Negi-R3
22.	Comp. App. (AT) (Ins) No. 915 of 2022	Gandhar Oil Refinery (India) Ltd. Vs. City Oil Pvt. Ltd.	P. Sirohi	Kumar Anuragh Singh Zain.A.Khan
23.	Comp. App. (AT) (Ins) No. 950 of 2022	Pradeep Tayal Vs. Essbert Fashion Pvt. Ltd. & Ors.	Nitesh Jain	

For Hearing

24.	Comp. App. (AT) (Ins) No. 662-663 of 2022	Suzlon Synthetics Ltd. Vs. Stressed Asset Stabilization Fund & Anr.	Purti Gupta	P.K. Mullick Sona Mullick Deepak Kochhar-R1
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02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

25.	I.A. No. 2072 of 2022 in Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
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**By order of Hon'ble Chairperson
-sd/-
Registrar**